

NATIONAL COMPANY LAW TRIBUNAL  
SINGLE BENCH  
CHENNAI

(7)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/159/ (IB)/2017  
NAME OF THE PETITIONER(S) : ARTI N. WADHWA  
NAME OF THE RESPONDENT(S) : RAREFIELD ENG PVT LTD  
UNDER SECTION : 433 ( e)(f)

S.No. NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
	REPRESENTATION BY WHOM	

S. Prem Raj Kumar.

Respondent

S. G. R. 7/2/18

**ORDER**

Matter is called. No representation on behalf of the Petitioner. Counsel for the Corporate Debtor present and submitted that the negotiations between the parties are under process and prayed for time. At request, time is enlarged. Put up on **02.03.2018 at 10.30 A.M.**

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(CH. MOHD SHARIEF TARIQ)  
MEMBER (JUDICIAL)